

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3900

ANSWERED ON:17.05.2006

FIX TENURE OF DISTRICT COLLECTOR AND SUPERINTENDENT OF POLICE

Jai Parkash Shri

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the All India Civil Services Association has requested the Union Government to fix the tenure of District Collector and Superintendent of Police;
- (b) if so, the details thereof;
- (c) whether any discussion on the issue was held in the Conference of these officers and on the occasion of the last civil services day; and
- (d) if so, the reaction of the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): No, Sir.

(b): Does not arise.

(c): In the conference of the District Magistrates held in June, 2005 and also the Civil Service Day held on 21.04.2006, there was a suggestion for prescribing security of tenure to officers of All India Services.

(d): The Central Government has initiated a proposal for the amendment of relevant All India Services rules and regulations in order to provide for a fixed tenure of posting to All India Services officers.